

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**IA NO. 298 OF 2015 IN**  
**DFR NO. 1462 OF 2015**

**Dated: 4<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Tata Power Delhi Distribution Ltd. .... Appellant (s)**  
**Versus**  
**Delhi Electricity Regulatory Commission .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.  
Mr. Alok Shankar  
Mr. Anjani Kumar Singh  
Ms. Nayantara A. Pande

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

**ORDER**

**IA NO. 298 OF 2015**  
*(Appl. for condonation of delay)*

We have heard learned counsel for the parties.

***Order is Reserved.***

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/dk